COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 80 of 2014 &
IA No. 149 of 2014 & IA No. 151 of 2014

Dated: 16th July, 2015

In the matter of

Education Research & Development Foundation …Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ....Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on ***7.08.2015.***

COURT MASTER